

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 120
(IB)-100/ND/2019**

Under Section: 9 of IBC Code, 2016.

In the matter of:

Deepali Designs and Exhibits Pvt. Ltd. **.....Applicant**

Vs.

Pico Event Marketing (India) Pvt. Ltd. **.....Respondent**

Order delivered on 07.03.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Raghvendra Singh, Adv.
Mr. Abhishek Gupta, Adv.

For the Respondent :

ORDER

None appears for the Corporate Debtor. For further consideration on 04.04.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh